

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 17th day of February 2020

Original Application No. 330/00097/2020

Present:

HON'BLE MR.DEVENDRA CHAUDHARY, MEMBER (A)

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Mohd. Ahsan (candidate recruitment under LARGESS Scheme) S/o Shri Mohd. Akhtar R/o Quarter No. 126/OP, LOCO Colony, Mughalsarai, District Chandauli.

.....Applicant.

By Advocate: Shri Ishan Deo Giri/Shri Praveen Kumar Giri

VERSUS

1. Union of India through Secretary, Ministry of Railway, Rail Bhawan New Delhi.
2. Chairman, Railway Board, Ministry of Railway, Rail Bhawan, New Delhi.
3. Senior Divisional Personnel Officer, East Central Railway, Mughalsarai.
4. Divisional Rail Manager, Chandauli East Central Railway, Chandauli, Mughalsarai.
5. Principal Chief Personnel Officer, East Center, Railway, Hajipur.

.....Respondents

By Advocate : Mr. P.K. Rai

O R D E R

BY HON'BLE MR.DEVENDRA CHAUDHARY, MEMBER (A)

1. Heard Shri Praveen Kumar Giri, learned counsel for the applicant and Shri P.K. Rai learned counsel for the respondents.
2. Learned counsel for the applicant submitted that the interest of justice would be served if a direction is given to the respondent No.3 to consider and decide the representation dated 02.01.2020 (Annexure A-11) by a reasoned and speaking order within a specified period of time.

3. Learned counsel for the respondents submitted that he has no objection if such direction is given.

4. In view of the aforesaid limited prayer made by counsel for the applicant but without expressing any opinion on merits of the case, the Original Application is disposed of with the direction to the Respondent No.3 to consider and dispose of the representation of the applicant dated 02.01.2020 (Annexure A-11) within a period of three months from the date of receipt of certified copy of this order, by way of reasoned and speaking order. No order as to costs.

(RAKESH SAGAR JAIN) (DEVENDRA CHAUDHARY)

Member (J)

Member (A)

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